

**Ministry of Finance**  
**(Department of Revenue)**  
**(CENTRAL ECONOMIC INTELLIGENCE BUREAU)**  
**(COFEPOSA UNIT)**

**ORDER**

New Delhi, the 31<sup>st</sup> July, 2015

In exercise of the powers conferred by sub-section (1) of Section 3 of the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974 (52 of 1974), the Central Government hereby specially empowers Shri P.V. Subba Rao, Joint Secretary to the government of India, for the purpose of the said Section.

[F.No. 671/18/2001-Cus.VIII]

M.L. Sharma, Under Secy.